

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 1766
(TO BE ANSWERED ON 09.12.2015)

REGULARISING CONTRACT WORKERS

1766. PROF. SAUGATA ROY:
SHRI C.S. PUTTA RAJU:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has any proposal to regularize the services of the employees, who are working on contract/ outsource basis in various Central Government Offices;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the total number of persons who are working on contract/outsource basis in various ministries/departments of Central Government Ministries departments-wise?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR.JITENDRA SINGH)

(a) to (d): There is at present no proposal to regularise the services of the employees, who are working on contract/ outsource basis in various Central Government Offices.

Engagement of Contract employees and hiring of consultancy services is done under General Financial Rules by the respective Ministries/ Departments and no centralized data is maintained.
